

SC/ST are not oaste within the ordinary meaning of 'Caste'; and

(c) what are the reasons for which the SC/ST Associations/Unions/ Federations are not being recognised, despite the recommendations of SC/ ST Commissioner and the judgement of the Supreme Court?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) to (c) Yes, Sir, the 27th Report of the Commissioner has been received by the Government and is being examined. The policy of the Government is that no recognition is accorded to associations formed by Government employees on the basis of Caste, tribe, religion etc.

The Government feel that such recognition will fragment the service into small pockets of employees which will be harmful for the country as well as the services. At the same time, Government cannot prevent formation of such associations as this is a fundamental right under Article 19(1) (C) of the Constitution. In the case referred to by the Hon'ble Member this remark was made by a Judge in his individual separate judgement which did not form pan of the final judgement. Mo-eover this remark was made in a different context.

Bogus visit issuing rackets in Delhi

677. SHRI CHIMAN BHAI MEHTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that same bogus visa issuing rackets are operating in Delhi;

(b) if so, the number of such rackets unearthed during the period from 1st February, 1982 to 20th April, 1984;

(c) the action taken against persons involved in such rackets; and

(d) the action taken to wipe-out such illegal operations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH):

(a) and (b) During the period from 1st February, 1982 to 20th April, 1984, 11 cases of bogus visa rackets have been unearthed by the Delhi Police.

(c) In these cases, 35 persons have been arrested. 3 of them are facing trial and the cases against the remaining are pending investigation.

(d) Wide publicity has been made through the Press, warning the public of the *modus-operadi* adopted by the bogus visa issuing racketeers. The police is vigilant in this regard and prompt action is taken whenever any such case comes to notice.

Arrest of Pakistani saboteurs posing as Nihangs

678. SHRI RAMCHANDRA BHARADWAJ; Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of Pakistani saboteurs posing as Nihangs arrested in the recent month in the country; and

(b) what action has been taken by Government against them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRE (SHRI P. VENKATASUBBAIAH); (a) No such person has been arrested in recent months.

(b) Does not arise.